

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**

**CAUSE – LIST 07.10.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Rakesh Sinha Advocate	S.B Civil Misc.Appeal No.444/2012,Manak Chand V/s Sampat Rai & ors.	Dr.Manish Sisodia	Mr.Sandeep Shah

**CAUSE – LIST 08.10.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pramila Acharya,Advocate	S.B Civil Misc.Appeal No.1815/2011,Vishnu Prakash & Ors V/s Manoj Kumar	Mr.Rakesh Arora	Mr.Sunil Mehta & Narpat Choudhary

**CAUSE – LIST 09.10.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Meena Kothari,Advocate	S.B Civil Misc.Appeal No.M/s Miraj Dev.Limited V/s Ashokaditya Singh	Mr.Harish Purohit	Rajat Dave

**DY. SECRETARY**

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

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